

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2996
ANSWERED ON:07.12.2001
FUNDS FOR DEVELOPMENT OF PANCHYAT
SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of FINANCE be pleased to state:

(a): the amount released by the Union Government under the recommendation of the Tenth Finance Commission to Karnataka State for the development of panchayats;

(b) : the year-wise details thereof; and

(c): the date by which the remaining installment would be released to that State?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALA SAHEB VIKHE PATIL)

(a): Entire amount of Rs. 221.77 crore allocated to Karnataka under the recommendation of the Tenth Finance Commission (TFC) for development of Panchayati Raj Institutions (PRIs) have been released by the Union Government.

(b): Year-wise details of releases are as under:

(Rs. in crore)

Year	Grants allocated by TFC for PRIs	Grants released
1996-97	55.44	55.44
1997-98	55.44	13.86
1998-99	55.44	41.58
1999-2000	55.45	110.89
Total	221.77	221.77

(c): Does not arise.